

GOVERNMENT OF INDIA
MINISTRY OF CHEMICALS AND FERTILIZERS
DEPARTMENT OF FERTILIZERS

LOK SABHA

UNSTARRED QUESTION NO. 5604 TO BE ANSWERED ON: 27.03.2026

Availability of Fertilizers in Punjab

5604. Dr. Amar Singh:

Will the Minister of CHEMICALS AND FERTILIZERS be pleased to state:

- (a) whether the Government has made any assessment regarding fertilizer availability, distribution efficiency and timely delivery during peak sowing seasons, if so, the details thereof, district-wise particularly in Fatehgarh Sahib including Sirhind and Khamano blocks;
- (b) the details of Government monitoring of urea, DAP and complex fertilizer supply including allocation and stock position for Punjab, district-wise;
- (c) whether the Government has examined issues of black marketing and uneven distribution; and
- (d) if so, the measures taken/proposed to be taken by the Government for strengthening point-of-sale tracking, inspections and farmer facilitation?

ANSWER

THE MINISTER OF STATE IN THE MINISTRY OF CHEMICALS & FERTILIZERS

(SMT. ANUPRIYA PATEL)

- (a) & (b) The following Steps are taken by the Government every season for ensuring timely and adequate supply of fertilizers across the States including the State of Punjab:
- i. Before the commencement of each cropping season, Department of Agriculture and Farmers Welfare (DA&FW), in consultation with all the State Governments, assesses the State-wise & month-wise requirement of fertilizers.
 - ii. On the basis of requirement projected by DA&FW, D/o Fertilizers allocates adequate quantities of fertilizers to States by issuing monthly supply plan and continuously monitors the availability.
 - iii. The movement of all major subsidized fertilizers is monitored throughout the country by an on-line web based monitoring system called integrated Fertilizer Management System (iFMS).
 - iv. Regular Weekly Video Conference is conducted jointly by DA&FW and D/o Fertilizers with State Agriculture Officials and corrective actions are taken to dispatch fertilizers as indicated by the State Governments.
 - v. The distribution of fertilizers within the State is done by the respective State Government.

In view of the above, the availability of fertilizers i.e. Urea, DAP, MOP and NPKS has remained adequate in the State of Punjab during the ongoing Rabi 2025-26 season. The information regarding requirement, availability and sales of these fertilizers in the State during the period 01.10.2025 to 22.03.2026 is as under:

FERTILIZER POSITION IN PUNJAB				Fig. in LMT
Sr. No.	Product	Requirement	Availability	DBT Sales
1	UREA	14.71	18.85	14.77
2	DAP	4.47	5.74	4.19
3	MOP	0.57	0.67	0.28
4	NPKS	1.49	0.99	0.62
1. Primary Indicator of comfortable availability: Availability > Requirement				
2. Secondary Indicator of comfortable availability: Availability > Sales				

Further, the State Government of Punjab has informed that it regularly assesses fertilizer availability across all districts to ensure efficient distribution and timely delivery during peak sowing seasons. According to the State Government's (iFMS) portal ID, the projected requirement for the Fatehgarh Sahib district for the 2025-26 period is 77,000 MT of Urea and 23,000 MT of DAP. As on 24.03.2026, 79,005 MT of Urea and 20,500 MT of DAP has been made available in the district.

Further, as informed by the State, the current district-wise stock positions for the State are detailed in **Annexure-I**.

(c) & (d) In order to address the issues of black-marketing, fertilizers are declared as an essential commodity under the Essential Commodities Act, 1955 and notified under Fertilizer Control Order, 1985. State Governments are empowered to take action against persons involved in such malpractices, as per provisions of EC Act. Any complaints received at Department of Fertilizers level regarding this malpractice is sent to concerned State Government to take appropriate action under Essential Commodities Act, 1955 and Fertilizer Control Order, 1985. Accordingly, the details regarding enforcement measures taken by the States, as informed by them, from 01.04.2025 to 06.03.2026, to curb such malpractices is placed at **Annexure-II**.

Further, following initiatives have been undertaken by D/o Fertilizers across the States for strengthening point-of sale tracking;

- (i) Availability of top urea buyers report to States at District level for examination and subsequent action as per FCO 1985.
- (ii) Availability of report for sales occurred beyond official hours.
- (iii) Pan India upgradation of POS Devices to L1 fingerprint scanner POS to restrict fake transactions.
- (iv) Implementation and monitoring of Geo Tagging of L1 POS devices for sales transaction.

Annexure referred to in reply to parts (a) & (b) of Lok Sabha Unstarred Question no. 5604 for answering on 27.03.2026

DISTRICTWISE STOCK AND AVAILABILITY OF UREA AND DAP AS ON 24.03.2026 (Fig. in MT)		
DISTRICT	PRODUCT GROUP NAME	TOTAL AVAILABILITY IN RABI SEASON 2025-26
Amritsar	Urea	112514
	DAP	25513
Barnala	Urea	61363
	DAP	16679
Bathinda	Urea	129652
	DAP	38722
Faridkot	Urea	61165
	DAP	17627
Fatehgarh Sahib	Urea	46742
	DAP	12340
Fazilka	Urea	92947
	DAP	31366
Firozpur	Urea	104425
	DAP	27330
Gurdaspur	Urea	90829
	DAP	22914
Hoshiarpur	Urea	50202
	DAP	18060
Jalandhar	Urea	102115
	DAP	45303
Kapurthala	Urea	57775
	DAP	25983
Ludhiana	Urea	138534
	DAP	49007
Mansa	Urea	93788
	DAP	21432
Moga	Urea	93665
	DAP	27281
Muktsar	Urea	115475
	DAP	32025
Nawanshahr	Urea	30300
	DAP	9594
Pathankot	Urea	10086
	DAP	3178
Patiala	Urea	119007
	DAP	28444
Rupnagar	Urea	27525
	DAP	11646
Sangrur	Urea	169203
	DAP	46874
S.A.S Nagar	Urea	16969
	DAP	5212
Tarn Taran	Urea	92526
	DAP	26713
State-Total	Urea	1816805
	DAP	543212

Action taken by the State Government to check black marketing, hoarding, quality check, diversion etc from 01.04.2025 to 06.03.2026

States	No. of Inspections /raids	Black Marketing			Hoarding			Sub Standard Quality			Diversion			Conviction with details*	Total		
		Show cause notice issued	No. of licenses cancelled/ suspended	FIR registered	Show cause notice issued	No. of licenses cancelled/ suspended	FIR registered	Show cause notice issued	No. of licenses cancelled/ suspended	FIR registered	Show cause notice issued	No. of licenses cancelled/ suspended	FIR registered		Show cause notice issued	No. of licenses cancelled/ suspended	FIR registered
Andhra Pradesh	23898	80	10	9	207	11	19	380	0	0	19	4	12	NIL	686	25	40
Arunachal Pradesh	0	0	0	0	0	0	0	0	0	0	0	0	0	NIL	0	0	0
Assam	5284	12	6	1	59	0	0	46	1	0	27	0	0	NIL	144	7	1
Bihar	24751	1283	845	122	7	0	0	6	0	0	0	0	0	NIL	1296	845	122
Chhattisgarh	7118	297	13	4	29	1	0	145	5	0	24	0	0	NIL	495	19	4
Dadar & Nagar	0	0	0	0	0	0	0	0	0	0	0	0	0	NIL	0	0	0
Delhi	395	0	0	1	0	0	0	3	0	0	0	3	0	NIL	3	3	1
Goa	619	544	180	6	10	0	0	32	1	0	16	0	0	NIL	602	181	6
Gujarat	17933	56	3	1	25	0	0	146	2	0	19	4	13	NIL	246	9	14
Haryana	5181	68	16	10	25	21	5	51	12	6	14	6	6	NIL	158	55	27
Himachal Pradesh	25	0	0	0	0	0	0	0	0	0	0	0	0	NIL	0	0	0
Jammu & Kashmir	5613	154	46	2	36	3	0	73	2	0	8	0	0	NIL	271	51	2
Jharkhand	759	57	20	11	32	4	0	2	0	0	1	1	0	NIL	92	25	11
Karnataka	9709	368	25	1	243	5	0	258	14	2	96	6	11	NIL	965	50	14
Kerala	1735	0	0	0	0	0	0	53	0	0	4	0	4	NIL	57	0	4
Madhya Pradesh	6207	0	0	93	0	0	0	759	44	4	748	160	15	NIL	1507	204	112
Maharashtra	50288	16	0	16	0	0	0	1906	1404	46	1	73	2	NIL	1923	1477	64
Manipur	3	0	0	0	0	0	0	0	0	0	1	0	0	NIL	1	0	0
Meghalaya	757	0	0	0	0	0	0	0	0	0	0	0	0	NIL	0	0	0
Mizoram	39	4	0	0	0	0	0	0	0	0	4	0	0	NIL	8	0	0
Nagaland	81	14	0	14	0	0	0	101	0	0	2	64	1	NIL	117	64	15
Odisha	8149	4	3	2	0	0	0	55	1	1	2204	112	4	0	2263	116	7
Puducherry	56	0	0	0	0	0	0	0	0	0	0	0	0	NIL	0	0	0
Punjab	6844	37	1	1	20	0	1	330	103	4	5	0	6	NIL	392	104	12
Rajasthan	12004	652	118	48	74	41	34	519	1	2	27	22	27	NIL	1272	182	111
Tamilnadu	22392	14	0	8	6	8	0	33	25	0	112	17	1	NIL	165	50	9
Telangana	145170	7	11	3	4	2	0	139	0	0	4	0	5	NIL	154	13	8
Tripura	865	0	0	0	9	0	0	0	0	0	0	0	0	NIL	9	0	0
Uttar Pradesh	45387	2562	2981	185	164	139	13	171	175	20	88	7	15	3	2985	3302	233
Uttarakhand	585	0	0	0	0	0	0	0	0	0	43	0	0	NIL	43	0	0
West Bengal	58993	0	0	0	0	0	0	306	0	0	0	0	0	NIL	306	0	0
Total	460840	6229	4278	538	950	235	72	5514	1790	85	3467	479	122	3	16160	6782	817

